

THE HIGH COURT OF ORISSA; CUTTACK

NOTICE

No.2682/ Dated 20th February, 2022

2nd Corrigendum to Advertisement No. 1 of 2022 for Direct Recruitment from the Bar in the cadre of District Judge.

Website: <http://www.orissahighcourt.nic.in>

The words "1st of April 2022" occurring at the end of clause (b) & (c) of Para-3 of the Advertisement be substituted with the words "**1st of April 2021**".

The numerals "01.04.2022" occurring at the end of Sl. Nos. 9 & 11 of the prescribed Application Format appended to the Advertisement, be substituted with the numerals "**01.04.2021**".

In view of the corrected cut-off date of eligibility, the period for submission of application is extended. The last date of receipt of applications is **8th March, 2022**.

It is clarified that the applicants those who have already submitted the application on the basis of the cut-off date 01.04.2022 as mentioned in the last corrigendum issued to the advertisement, but they are not eligible as per the correct cut-off date i.e. 01.04.2021, their application will not be considered and the examination fees so deposited by those candidates will be refunded to them.

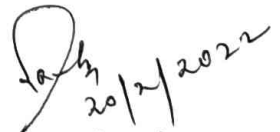
Sd/- S. K. Dash Ray
Registrar, Examination

Memo No.2683 (2)

Dated 20th February, 2022

Copy forwarded to:

- 1) Notice board of the Court.
- 2) Superintendent, Computer Section with a request to upload the above notice in the Court's Website.


Registrar, Examination